

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 31.08.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------------|---|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 95 of 2018 | B.R. Construction Vs. G.R. Infraprojects Ltd. | SushilDaga | Mohit D. Ram |

For Admission (Fresh Cases)

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|----|---------------------------------------|--|------------------------|--|
| 2. | Comp. App. (AT) (Ins) No. 505 of 2018 | Swastik Enterprises Vs. Hajee A.P Bava Company Constructions Pvt Ltd. | G.K Jain | |
| 3. | Comp. App. (AT) (Ins) No. 506 of 2018 | Amitabha Bajpayee & Anr Vs Seco Tools (India) Pvt Ltd & Ors | Sreenita Ghoshdastidar | |
| 4. | Comp. App. (AT) (Ins) No. 507 of 2018 | Vandana Garg , RP of Jyoti Structures Ltd Vs State Bank Of India | Shivani Sinha | |
| 5. | Comp. App. (AT) (Ins) No. 508 of 2018 | Centrum Capital Ltd Vs Orient Green Power Ltd | Atul Sharma | |
| 6. | Comp. App. (AT) (Ins) No. 509 of 2018 | R.G.G Vyapaar Pvt Ltd. Vs Arun Kumar Gupta & Anr | Arjun Asthana | |

For Admission (After Notice)

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|-----|---------------------------------------|---|-----------------|----------------------------|
| 7. | Comp. App. (AT) (Ins) No. 251 of 2018 | Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd. | SumeshDhawan | Anmol Jain |
| 8. | Comp. App. (AT) (Ins) No. 417 of 2018 | Promila Johnson Vs. Visoto and Anr. | Manisha Ambwani | Neeraj Kumar Gupta (R-IRP) |
| 9. | Comp. App. (AT) (Ins) No. 425 of 2018 | Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. &Anr. with | D. Saravanan | |
| 10. | Comp. App. (AT) (Ins) No. 426 of 2018 | Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. &Anr. | D. Saravanan | |
| 11. | Comp. App. (AT) (Ins) No. 427 of 2018 | State Bank of India Vs. Shri Gopalsamy Ganesh Babu | Sanjay Kapur | |

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|-----|---|--|--------------------------|--|
| 12. | Comp. App. (AT) (Ins) No. 437 of 2018 | Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with | Honey Satpal | Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI) |
| 13. | Comp. App. (AT) (Ins) No. 444 of 2018 | Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. | Honey Satpal | |
| 14. | Competition App. (AT) No. 48 of 2018 | India Glycols Ltd. Vs. Competition Commission of India & Ors. | Manas Kumar Chaudhuri | Arjun Krishnan(R-1), Sridhar Potaraj (R-2), MI Lohaty(R4 to R6) |

For Hearing

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|-----|--|--|--------------------|---|
| 15. | Comp. App. (AT) (Ins) No. 51 of 2018 | Export Import Bank of India Vs. CHL Ltd. | Surekh Kant Baxy | Kamal Gupta |
| 16. | TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017) | Prem Prakash Vs. Madhya Pradesh PWD & Ors. | Prem Prakash | Sanjiv Kumar Mohanty (R-2) Vikram Sobti (R-CCI) |
| 17. | Competition App. (AT) No. 15 of 2018 | Federation of Gujrat State Chemists and Druggists Association & Anr. Vs. Competition Commission of India & Ors. with | Gunjan Chowksey | Manmeet Arora- R1 Amit Gupta-R3 Mansi Kukreja- R4 |
| 18. | Competition App. (AT) No. 35 of 2018 | Chemists & Druggists Association of Baroda & Anr. Vs. Reliance Agency & Ors. | Anshul Narayan | Mansi Kukreja- R1 Manmeet Arora- R3 |

Note: Court will rise at 12:00 noon.

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By Order
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Joint Registrar